

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

STARRED QUESTION NO:260

ANSWERED ON:30.03.2012

PANCHAYAT GHARS

Nirupam Shri Sanjay Brijkishorilal ;Patel Shri Devji

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) the status of implementation of the Rashtriya Gram Swaraj Yojana (RGSY) and other schemes to supplement the efforts of the State Governments and Union Territory administrations for improving Panchayat Infrastructure including construction/ upgradation of Panchayat Ghars;

(b) the details of the proposals received from the States/UTs in this regard and the funds allocated/released and expenditure/utilisation reported by States/UTs thereunder during each of the last three years and the current year alongwith the number of Panchayat Ghar constructed so far, State/UT – wise;

(c) whether the Government has made any mid-course evaluation of the various schemes particularly RGSY;

(d) if so, the details thereof indicating key findings and recommendations of the Evaluation Report alongwith the follow-up action taken by the State Governments on the report; and

(e) the monitoring mechanism of the Government for periodic review of the working of Panchayati Raj Institutions (PRIs) alongwith ensuring optimum utilisation of funds under the RGSY?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN PARTS (a) to (e) OF LOK SABHA STARRED QUESTION NO. 260, TO BE ANSWERED ON 30.03.2012, REGARDING PANCHAYAT GHARS.

(a) and (b): In order to supplement efforts of the State Governments and Union Territory Administrations for improving Panchayat infrastructure, including construction/ upgradation of Panchayat Ghars, financial assistance under the Rashtriya Gram Swaraj Yojana (RGSY) for districts not covered under Backward Regions Grant Fund (BRGF) is provided by the Ministry of Panchayati Raj (MoPR). Assistance is also provided in the form of an untied grant to Panchayats through the States in 250 identified districts under BRGF to bridge critical gaps in local infrastructure and other development requirements. Construction of GP Ghars is a permissible activity under BRGF. In addition, construction of Bharat Nirman Rajiv Gandhi Seva Kendra (BNRGSK) as Village Knowledge Resource Centre and Gram Panchayat Bhawan at Gram Panchayat level is a permissible activity under the Scheme of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) being implemented by the Ministry of Rural Development (MoRD).

Financial assistance is provided to the States/UTs after examining the proposal received from them as per the provisions of the respective schemes. The amount released for Panchayat Ghars, utilization reported and number of Panchayat Ghars sanctioned under RGSY during the last three years and the current year is given at Annex- I. The State wise details of BNRGSK constructed under the scheme of MGNREGS is at Annex- II.

(c) and (d): A mid-course evaluation of RGSY Scheme was commissioned in 2010. The key findings and the recommendations of the evaluation report dwelt upon the outreach of capacity building & training, training modalities, training needs assessment etc. The report has been shared with States.

(e): Ministry of Panchayati Raj reviews the status of Panchayati Raj Institutions in various ways including through the State of Panchayati Raj Report (SoPR). Optimum utilisation of RGSY funds is ensured by scrutiny of proposals and reviews.

ANNEX - I

Annex referred to in part (a) & (b) to the reply to the Lok Sabha starred Question No. 260 to be answered on 30.03.2012 regarding Panchayats Ghars

Details of funds released as well as utilized by States/UTs during the last three years and current year under the Rashtriya Gram Swaraj Yojana (Infrastructure Development).

(Position as on 25.03.2012)

Sl.No.	Year of (in Cr.)	State (in Cr.)	Infrastructure sanctioned	No. of	Amount	sanction Units	Released	Utilised	Amount
1	2008-09	Himachal Pradesh	GP Resource Centre	150	3.82	3.82			
2	2009-10	Himachal Pradesh	GP Resource Centre	150	3.82	3.82			
3		Manipur	Gram Panchayat Ghars	82	0.94	0.94			
4		Rajasthan	Gram Panchayat Ghars	180	3.00	3.00			
5		Karnataka	Gram Panchayat Ghars	40	1.00	1.00			
6	2010-11	Chhattisgarh	Gram Panchayat Ghars	290	6.00	6.00			
7		Karnataka	Gram Panchayat Ghars	110	6.50	2.75			
8	2011-12	Uttar Pradesh	Gram Panchayat Ghars	162	6.08	Not due			
9		Punjab	Gram Panchayat Ghars	267	7.75	Not due			
10		Chhatisgarh	Gram Panchayat Ghars	290	6.00	Not due			
	Total	1721	44.91	21.33					

Note: The RGSY is demand-driven in nature and no upfront entitlement / allocation is notified for any State /UT.

ANNEX-II

Annex referred to in part (a) & (b) to the reply to the Lok Sabha starred Question No. 260 to be answered on 30.03.2012 regarding Panchayats Ghars

The State wise details of BNRGSK constructed so far under the scheme of MGNREGS is as under:

Name of States Rajiv Gandhi Seva Kendra

F.Y. 2010-11 F. Y. 2011-12 upto
16/03/2012

Taken up Completed Taken up Completed

Andhra Pradesh 735 29 3221 0

Arunachal Pradesh 0 0 0 0

Assam 66 24 116 9

Bihar 0 0 93 0

Chhattisgarh 225 1 557 2

Gujarat 543 0 1448 17

Haryana 495 40 695 22

Himachal Pradesh 38 0 31 0

Jammu & Kashmir 9 0 1 0

Jharkhand 1285 4 1440 5

Karnataka 1133 12 1521 20

Kerala 1 1 0 0

Madhya Pradesh 0 0 0 0

Maharashtra 16 0 143 0

Manipur 28 28 37 0

Meghalaya 243 28 256 5

Mizoram 146 144 117 9

Nagaland 0 0 0 0

Odisha 5823 536 5701 1254

Punjab 137 5 371 9

Rajasthan 5045 406 9146 3575

Sikkim 1 0 1 1

Tamil Nadu 0 0 0 0

Tripura 81 64 97 8

Uttar Pradesh 370 5 327 20

Uttarakhand 72 6 32 1

West Bengal 444 390 179 23

Andaman & Nicobar Islands 0 0 1 0

Dadra & Nagar Haveli 0 0 0 0

Daman & Diu 0 0 0 0

Goa 0 0 0 0

Lakshadweep 0 0 0 0

Puducherry 0 0 0 0

Chandigarh 0 0 0 0

Grand Total 16936 1723 25531 4980

Note: The Scheme was started in 2010-11. The unit cost is Rs.10 lakhs for Gram Panchayat Ghar.